

**Flyover Bridges at Railway Stations in Bihar**

**8786. SHRI HUKUMDEO NARAYAN YADAV:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the traffic from Darbhanga city to Madhubani, Nirmali and towards east has to cross the Darbhanga-Sitamari and Darbhanga-Jayanagar-Nirmali railway lines near the station itself;

(b) whether traffic remains blocked for hours at these places;

(c) if so, whether Government propose to construct a flyover there; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) No, Sir. There is, however, some detention to the road traffic at these locations during the passage of trains.

(c) No, Sir.

(d) The Railways can undertake construction of the desired flyover only after a firm proposal therefor is sponsored by the State Government duly consenting to bear its cost as per rules.

[English]

**Staff Quarters in Dahod (W. R.)**

**8787. SHRI SOMJIBHAI DAMOR:** Will the Minister of RAILWAYS be pleased to state

(a) whether the tiled roofs of 1500 railway staff quarters in the railway colony, Freelandgunj, Dahod, Western Railway are

in a dilapidated condition and the employees are living there in lurking fear of accidents;

(b) whether any definite programme has been chalked out for their replacement and funds sanctioned for the purpose; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) 911 quarters with tiled roofing were identified requiring replacement of roof in Freelandgunj, Dahod railway colony. Replacement of roofs has been taken in hand on a programmed basis. There is no fear of any accident.

(b) and (c). Out of 911 quarters, roofs of 265 quarters have already been replaced. Work of replacement of roofs in 92 more quarters has also been sanctioned. Roofs of all the remaining quarters are programmed to be replaced during the next five years, subject to availability of funds. During the last three years, Rs. 4.5 lac have been sanctioned for this purpose.

**Interim Relief Admissible in I.A.A.I.**

**8788. SHRI RAMJI LAL SUMAN:** Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether interim relief is admissible to the unionised cadres of the International Airports Authority of India;

(b) if so, since when it is admissible; and

(c) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c) According to the conditions stipulated by the Bureau of Public Enterprises, Ministry of Industry, for payment of interim relief w.e.f. 1.1.86, the

unionised category of employees of IAAI are not entitled for the relief. The Management of IAAI have, however, recently reached an understanding with the recognised Union to make payment of advance to the employees which will be absorbed in the next wage revision due from 1.9.89.

#### **Substitute for Hard Coke**

**8789. SHRI MANIK SANYAL:** Will the Minister of ENERGY be pleased to state:

(a) whether the Central Mine Planning and Design Institute, Dhanbad received any proposal in June, 1989 relating to production of end material as substitute for hard coke for industrial/metallurgical fuel purposes;

(b) whether Government have also received a representation in February, 1990 in this regard;

(c) if so, the details thereof and whether any decision has been taken thereon; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). It has been ascertained from the Central Mine Planning and Design Institute (CMPDI), Ranchi that a research project aimed at finding a substitute for industrial/metallurgical coke by re-constituting Jhama coal had been received

by them from Dr. D. Prasad of Dhanbad in April, 89. He had repeated the proposal in June, 89. CMPDI has intimated that they had sent a communication to Dr. Prasad on 2/3rd May, 1989 conveying that as a project similar to that proposed by him had already been undertaken by Central Fuel Research Institute, Dhanbad, they were unable to support it.

2. Dr. Prasad has submitted a representation on the subject to the Government in February, 90. This is under examination in consultation with the Central Mine Planning and Design Institute, Ranchi and Bharat Coking Coal Ltd., Dhanbad.

#### **Self-Sufficiency in Crude Oil**

**8790. SHRI K. MURLEEDHARAN:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the present status of the oil exploration in the country; and

(b) whether there is any chance to achieve self-sufficiency in respect of crude oil in near future?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) Exploration for hydrocarbons through geo-scientific surveys and exploratory drilling has been going on in the various sedimentary basins falling within the States of :

Nagaland

Punjab plains and Haryana

Assam

Himachal Pradesh

Tripura

Jammu & Kashmir

Mizoram

Rajasthan

Meghalaya

Gujarat